

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4640/2020**

This the 15th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mehraj-ud-Din, S/o Abdul Razak, R/o Mohalla Jamia Masjid, Baramulla, At present Friends Colony, Sector-5 Kanli Bagh, Baramulla.

.....Applicant

(Advocate:- Mr. Mian Tufail for Mr. M.A. Qayoom)

**Versus**

1. Mr. Umang Narula, Commissioner/Secretary to Government, Industries and Commerce Department, Civil Secretariat, Srinagar/Jammu and 2 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that he does not want to press this petition.

2. In any case, we have gone through the materials available on record. No case for contempt of Court is made out against the respondents. Accordingly, the T.A. is closed and notices issued stand discharged.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**